

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:290
ANSWERED ON:23.11.2012
AWARD OF OFFSHORE MINING LICENCE
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of MINES be pleased to state:

- (a) whether the Government has taken note of serious irregularities in awarding offshore mining licence to explore minerals in the sea bed of Bay of Bengal and Arabian Sea;
- (b) if so, the details thereof;
- (c) whether the Government has enquired into the matter;
- (d) if so, the details and outcome thereof; and
- (e) the action taken/to be taken against the officials found guilty in the enquiry?

Answer

THE MINISTER OF MINES (SHRIDINSHA PATEL)

(a) to (e): Central Bureau of Investigation (CBI) has initiated a preliminary enquiry in the alleged irregularities in award of offshore exploration licences.